

BUSINESS ADVISORY COMMITTEE

THIRTY-FIFTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 30th April, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) The Estate Duty (Distribution) Amendment Bill, 1969.
<i>(Consideration and passing).</i> | 2 hours |
| (2) The Registration of Births and Deaths Bill, 1968, as passed by Rajya Sabha.
<i>(Further Clause-by-Clause consideration and passing).</i> | 1 hour |
| (3) The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968, as reported by the Joint Committee.
<i>(Consideration and passing).</i> | 2 hours |
| (4) The Tea (Amendment) Bill, 1969.
<i>(Consideration and passing).</i> | 2 hours |
| (5) The Criminal and Election Laws (Amendment) Bill, 1968, as reported by the Joint Committee.
<i>(Consideration and passing).</i> | 3 hours |
| (6) The Motor Vehicles (Amendment) Bill, 1968, as passed by Rajya Sabha.
<i>(Consideration and passing).</i> | 3 hours |
| (7) The Hire-Purchase Bill, 1968
<i>(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee).</i> | Might be disposed of without any discussion. |
| (8) The Architects Bill, 1968.
<i>(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee).</i> | Might be disposed of without any discussion. |
| (9) The Code of Civil Procedure (Amendment) Bill, 1968.
<i>(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee).</i> | Might be disposed of without any discussion. |
| (10) Motion for modification of Citizenship (Amendment) Rules, 1968, to be moved by Shri Madhu Limaye. | $\frac{1}{2}$ hour |
| (11) Motion for modification of the All-India Services (Conduct) Rules, 1968, to be moved by Shri Narendra Kumar Salve. | 1 hour |
| (12) Discussion on the Draft Fourth Five Year Plan. | 7 hours |

NEW DELHI;
April 30, 1969.
Vaisakha 10, 1891 (Saka).

N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.